

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-506
IB-476/ND/2022
IA-162/2024

IN THE MATTER OF:

Anu Gupta filed through Manoj Kumar Anand.

.....Applicant

SECTION

U/s 94 IBC

Order delivered on 08.02.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant :
For the Respondent :
For the RP : Manoj Kumar Anand
For the Indian Bank : Mr. Brijesh Kumar Tamber and Prateek Kushwaha
Advocates

ORDER

IA-162/2024:-

This is a report filed by the Resolution Professional under Section 99 of the IBC. Heard Ld. Counsel for the Resolution Professional. Let notice be issued to the Personal Guarantor, Financial Creditor and Principal Borrower for their appearance as well as for filing reply. Notice be issued by all modes and proof of service be filed. List this matter on **08.04.2024**.

**Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)**

**Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)**